-Reserved

Central Administrative Tribunal, Allahabad.

Registration No. T.A.No.8 of 1989

Ram Dec Pd.& 5 others

Applicants

Vs.

General Manager N.E.Railway and others

Respondents.

Connected with

1.T.A.No. 1985 of 1987

Ram Lagan Singh & 15 others

Vs.

G.M.N.E.Railway & others

2. T.A.No. 1982 of 1987

Ram Lagan Singh & 7 others

Vs.

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3. T.A.No. 13 of 1989

Ram Deo Pd. Yadav

Vs.

-do-

4. XXXXXXIO. D.A.No. 853 of 1987

Yogendra Singh & 26 others

Vs. Union of India and others

5. XXXXX.NXXX D.A.No. 805 of 1986

Ram Lagan Singh & 6 others

Union of India and others

Vs.

Hon.D.K.Agrawal,JM Hon.K.Obayya, AM

(By Hon. D.K.Agrawal, JM)

For judgement see our judgment of date passed in the connected Registration T.A.no.1985 of 1987 (C.M.Writ Petition No.11026 of 1981) Ram Lagan Singh and 15 others Vs. General Manager

N.E. Railway and others.

Dated 6th April 1990 kkb